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March 25, 2021

## **Auction of State Government Securities**

The following State Governments have offered to sell securities by way of an auction, for an aggregate amount of ₹ 20,641 Crore (Face Value).

Sr. No.	State/ UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1.	Bihar	969	-	3	Yield
2.	Goa	200	-	10	Yield
3.	Gujarat	1500	-	3	Yield
		1000	-	4	Yield
		1000	-	5	Yield
		1500	-	6	Yield
		1500	-	9	Yield
4.	Jammu and Kashmir	201	-	10	Yield
5.	Jharkhand	1000	400	13	Yield
6.	Kerala	1000	-	10	Yield
		1000	1000	11	Yield
		1000	-	14	Yield
7.	Puducherry	240	-	12	Yield
		1851	-	15	Yield
8.	Punjab	1000	-	Re-issue of 6.86% Punjab SDL 2033 issued on March 24, 2021	Price
9.	Uttarakhand	1000	-	10	Yield
10.	West Bengal	4680	-	15	Yield
	Total	20641	_		

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 30**, **2021 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the <a href="Scheme for Non-competitive Bidding Facility">Scheme for Non-competitive Bidding Facility</a>.

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on <a href="March 30">March 30</a>, 2021 (Tuesday). The non-competitive bids should be submitted between 12:00 noon to 12:30 P.M and the competitive bids should be submitted between 12:00 noon to 01:00 P.M. In case of technical difficulties, Core Banking Operations Team (email; Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted (email; Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email; Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS\_ViewForms.aspx) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **March 30**, **2021 (Tuesday)** and payment by successful bidders will be made during banking hours on **March 31**, **2021 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **September 30** and **March 31** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

Press Release: 2020-2021/1301 Ajit Prasad
Director